

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF WOMEN NETWORKS LIMITED

Registered Office: 4117, 1st Floor, Naya Bazar, Delhi - 110006

This Post Offer Public Announcement is being issued by D & A Financial Services (P) Limited ("Manager to the Offer") on behalf of the Acquirers, Mr Rajesh Kumar Pagaria resident of Gokul Apartment, B1-A, 7th Floor, F1-70, 14, Watkins Lane, Howrah - 711101, Kolkata and M/s Sri Anand Vinayak Coalfields Limited (Collectively referred to as the "Acquirers"), having its Registered Office at 11, Dr. Rajendra Prasad Sarani, Room No. 1B/3, 4th Floor, Kolkata- 700001 in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 and subsequent amendments thereto and read with observations made by SEBI vide its letter no. CFD/DCR/TO/SKM/3169/10 DATED APRIL 29, 2010.

This Announcement is in continuation of and should be read in conjunction with the PA published on March 29, 2010 and Letter of Offer dated April 30, 2010.

1. Name of the Target Company : WOMEN NETWORKS LIMITED
2. Name of Acquirers : MR. RAJESH KUMAR PAGARIA AND M/S SRI ANAND VINAYAK COALFIELDS LIMITED
3. Name of Manager to the Offer : D & A FINANCIAL SERVICES (P) LIMITED
4. Name of Registrar to the offer : BEETAL FINANCIAL & COMPUTER SERVICES PRIVATE LIMITED
5. Offer Details:
 - a) Date of Opening of the Offer : WEDNESDAY MAY 12, 2010
 - b) Date of Closure of the Offer : MONDAY MAY 31, 2010
6. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 21.50		Rs. 21.50	
2.	Shareholding of Acquirers before MOU/PA/ Preferential allotment	No. of Shares	%	No. of Shares	%
		Nil	N.A.	Nil	N. A.
3.	Shares acquired/allotted to Acquirers by way of Share Purchase Agreement and Preferential allotment	No. of Shares	%	No. of Shares	%
		3186800	54.80*	1721670	39.58#
4.	Shares acquired in the Open Offer.	No. of Shares	%	No. of Shares	%
		1162960	20.00*	1300	0.03#
5.	Size of the Open Offer (Number of Share Multiplied by Offer Price per share)	Rs 25003640.00		Rs 27950.00	
6.	Shares acquired after PA but before 7 working days prior to closure date:- Price of the Share Acquired No. of Share Acquired % of Share acquired	Nil Nil Nil		Nil Nil Nil	
7.	Post Offer Shareholding of Acquirers (2+3+4+6)	No. of Shares	%	No. of Shares	%
		4349760	74.80*	1722970	39.61#
8.	Pre and Post Offer Shareholding of Public Shareholders	Pre Offer	Post Offer	Pre Offer	Post Offer
		2621200 (86.95%)^	1465040 (25.20)*	2621200 (86.95%)^	2626700 (60.39%)#

Note: *Percentage Shareholding calculated on the basis of Post Preferential paid up capital of Target Company as proposed in offer document.

Percentage Shareholding calculated on the basis of Post Preferential paid up capital of Target Company after actual allotment of shares under Preferential Allotment.

^ Percentage Shareholding calculated on the basis of Pre Preferential paid up capital of the Target Company.

Out of 2800000 equity shares proposed to be allotted to the acquirers as mentioned in the offer document dated April 30, 2010, only 1334870 equity shares were allotted to the acquirers through preferential allotment.

7. Status of the Escrow Account, whether released or not : Released
8. Payment of Interest to the shareholders, if any : Nil
9. Status of Investors Complaints received, if any : Nil

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>.

Mr Rajesh Kumar Pagaria resident of Gokul Apartment, B1-A, 7th Floor, F1-70, 14, Watkins Lane, Howrah - 711101, Kolkata and M/s Sri Anand Vinayak Coalfields Limited (Collectively referred to as the "Acquirers"), having its Registered Office at 11, Dr. Rajendra Prasad Sarani, Room No. 1B/3, 4th Floor, Kolkata- 700001 accept full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirers under the Regulations.

Issued by Manager to the Offer on behalf of Acquirers



D & A Financial Services (P) Limited

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Contact Person: **Mr. Priyaranjan**

Place : New Delhi
Date : 16.06.2010